


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 15/12	TP 33/16	Hearing	397/ 398	Ramesh Santhanam & 2 Ors. Vs Ronald Vuillemin & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH RBANTIA 9742132241 FOR ABHISIT ATUR	RESPONDENT	

Petitioner is called absent. No representation for petitioner. Counsel for R-1 to R-4 is present.

List it for final hearing on 24.11.2017. No adjournment will be granted.


MEMBER (J)


MEMBER (T)